NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/174/2016 NAME OF THE PETITIONER(S) : Marg Ltd + 1 NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd + 7 **UNDER SECTION** : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM : RAJENDRANRAGHAVAN Gueral for Indian Bank Counsel for 12-5 2. Shona Malri V.J ARUL RAJ N.P. VIITY KUMAR DEV ESHWADR J For Hls. Shiva Kumar L Counsel for Korrarkel port Sures L

<u>ORDER</u>

Counsel representing both the parties are present and prayed time for making submissions alongwith connected matters, CP 6/2016 and CP/7/2016. Time is enlarged at request. Put up on 04.12.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)